

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-131/1994/4083/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pranjal Das,
Special Judge, CBI, NIA,
Assam, Guwahati.

Dated Guwahati the 6th November, 2020.

Sub: Casual leave.

Ref:- Your letter No.SPL/CBI/01-20/319 dated 04.11.2020.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for casual leave on 04.11.2020, has been granted.

Yours faithfully,

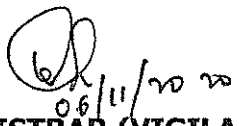
Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-131/1994/4084/A, dated 6.11.2020

Copy to :

✓ 1. The Project Manager, Gauhati High Court.


06/11/2020
JT. REGISTRAR (VIGILANCE)
Pda